

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No.188

Dated 10/07/2020

As per the prayer of Sri Bibhas Bardhan, English Stenographer, attached to Additional District & Sessions Judge, Fast Track Court, Serampore; he is hereby exempted for attending his duty, on 13/07/2020, 15/07/2020, 17/07/2020 and 18/07/2020 at Hooghly Sadar as per schedule mentioned in order No.174 dated 29/06/2020.

Smt. Indrani Roy Chowdhury, English Stenographer, attached to Additional District & Sessions Judge, Fast Track Court, Chandernagore is directed to attend her duty on **13/07/2020 and 15/07/2020** at Hooghly Sadar in place of Sri Bibhas Bardhan, English Stenographer, attached to Additional District & Sessions Judge, Fast Track Court, Serampore as per schedule mentioned in order No.174 dated 29/06/2020.

Smt. Archana Ram, English Stenographer, attached to Additional District & Sessions Judge, 2<sup>nd</sup> Court, Arambagh is directed to attend her duty on **17/07/2020** at Hooghly Sadar in place of Sri Bibhas Bardhan, English Stenographer, attached to Additional District & Sessions Judge, Fast Track Court, Serampore as per schedule mentioned in order No.174 dated 29/06/2020.

Sri Ranendranarayan Mukherjee, English Stenographer, attached to Judge, Special Court (E.C. Act)-cum-Additional District & Sessions Judge, Hooghly is directed to attend his duty on **18/07/2020** at Hooghly Sadar in place of Sri Bibhas Bardhan, English Stenographer, attached to Additional District & Sessions Judge, Fast Track Court, Serampore as per schedule mentioned in order No.174 dated 29/06/2020.

This office Order No.174 dated 29/06/2020 is hereby modified to this extent.

Inform all concerned accordingly.

Sd/-  
District Judge, Hooghly